दूर्गांदूरा टेलीकोन एक्सबेंअ, अयपुर

*288. श्री कुश्या राम ग्रायं: क्वा संचार मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि जयपुर में दुर्गापुरा टेलीफोन एक्सचेंज जब से लगाया गया है तब से यह ठीक ढंग से कार्य नहीं कर रहा है; ग्रोट
- (ख) यदि हां, तो उसके दोषों को दूर करने के लिए क्या कार्यवाही की जा रही है?

संबार मंत्री (श्री सो० एम० स्टीफन):
(क) धौर (ख). जी नहीं। जयपुर का
दुर्गापुरा टेलीफोन एक्सचेंज संतोषजनक
ढंग से कार्य करता रहा है। तथापि, श्रधिक
यातायात के कारण व्यस्त धवधि के दौरान
डायल टोन मिलने में कुछ विलम्ब होता रहा
है। धिक काल वाली उपभोक्ता लाइनों को
पुन: विभाजित करके श्रांशिक राहत प्रदान
की गई है। इस एक्सचेंज में श्रतिरिक्त
उपस्कर जुड़ जाने के बाद सितम्बर, 1981
तक धौर श्रधिक राहत मिल जाने की उम्मीद
है।

Strike by employees of Central telegraph Office, Delhi

291. SHRI N. E. HORO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government's attention is drawn to the news item appearing in the 'Hindustan Times' dated 12th November, 1980 that 3,000 employees of the Central Telegraph. Office (CTO) on Janpath went on a lightning strike following the death of one of their colleagues which they said was caused by the negligence of the officers on duty; and
 - (b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

(b) The employees of the Central Telegraph Office, New Delhi and other Departmental Telegraph Offices in Delhi/New Delhi went on a lightning strike at about 11.00 hrs. on 11th November, 1980 on account of sudden death of a telegraphist.

The deceased official late Shri Sat Pal Singh Kuchalia Telegarphist Central Telegraph Office, New Delhi came for duty at 07.00 hrs. on 11th November, 1980. The official complained of chest pain at around 0835 Hrs. The officer on duty directed him to C.G.H.S. dispensary nearby. A fellow colleague from CTO New Delhi accompanied Late Sh. Kuchalia to dispensary where the Doctor attended on him and prescribed medicine. On return to CTO Shri applied for casual leave, as his condition was not alright and the leave was granted. Shri Kuchalia then went to Ram Manohar Lohia Hospital accompanied by his brother who is also working in the CTO New Delhi. The official Shri Kuchalia expired on way to hospital.

An inquiry has been ordered in the whole matter.

Children of private businessmen in central schools

²293. PROF. AJIT KUMAR MEHTA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) the number of children studying in Central Schools whose parents, either mother or father, is in private business:
- (b) why they have been given admission in Central Schools; and
- (c) what action his Ministry has taken in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). Children of private businessmen are not barred from seeking admission to the Kendriya Vidyalayas so long as they fulfil the criteria for admission.

It is not possible to indicate the number of such children as one parent of a child can be in Central Government service while the other is in business.

Chairman of Central Warehousing Corporation

*294. SHRI K. RAMAMURTHY: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Central Werehousing Corporation has been functioning without the Chairman since December, 1979: and
 - (b) if so, the reasons thereof?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a). Yes Sir.

(b) The matter is under consideration of Government and a decision on appointment of Chairman is likely to be taken soon.

Entrance tests for Medical and Engineering Institutes of A.M.U.

*295. SHRI PIUS TIRKEY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Aligarh Muslim University does not hold any entrance tests to its medical and engineering institutes, in the same manner as Banaras Hindu University does,
- (b) whether the Banaras Hindu University holds entrance examinations to its Institute of Medical Sciences in June, at many centres and admissions to its Institutes of Technology are done on the basis of entrance examination to the five Indian Institutes of Technology in different parts of the counter; and
- (c) it so whether Government will ask Aligarh Muslim University for 2900 Lex.—2

admitting students to its professional institutes on similar tests conducted on an all-India basis?

THE MINISTER OF EDUCATION SOCIAL WELFARE S B. CHAVAN): (a) and (b). According to the information received from the Aligarh Muslim University the Banaras Hindu University, both the Universities conduct written competitive test for admission to M.B.B.S. Course on an all-India basis. While the Aligarh Muslim University has only one examination centre at Aligarh, the Banaras Hindu University holds examination at five centres in India namely, Varanasi, Delhi, Patna, Bombay and Madras.

As regards admissions to Engineering Courses, the Aligarh Muslim University holds test for admission on all-India basis at Aligarh only, while admissions for Engineering Courses in Banaras Hindu University are made on the basis of a joint entrance examination for the five Indian Institutes of Technology and the Institute of Technology of the Banaras Hindu University held at Centres in different parts of the country

(c) The University being an autonomous body is competent to decide its admission policy.

Demand of Delhi School Teachers

- *301. SHRI N. K. SHEJWALKAR: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:
- (a) whether it is a fact that Delhi Adhayapak Parishad have submitted a memorandum to Government showing how primary school teachers and PGT teachers are getting less emoluments than their counterparts in Andhra Pradesh Haryana, Punjab Karnataka and Tamil Nadu;
- (b) whether the memorandum has also highlighted the fact that 80 per cent of the PGT teachers, 67 per cent